

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 140 OF 2016

Dated: 15th July, 2019

In the matter of:

M/s Ramayana IspatPvt. Ltd.

.... Appellant(s)

Vs.

Rajasthan VidyutPrasaran Nigam Ltd. & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **04.09.2019.**

Court Master

js